

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIK-ARJUN): (a) No.

(b) Does not arise.

(c) No.

Fresh efforts made to settle Iran-Iraq dispute

454. SWAMI INDERVESH:

SHRI RAJESH KUMAR SINGH:

SHRI RAM VILAS PASWAN:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have made any fresh efforts/proposals/formula to bring peace and cease fire between Iraq-Iran; and

(b) if so, the details thereof?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI P. SHIV SHANKAR): (a) and (b). The Government of India are continuing their efforts towards bringing about a peaceful settlement of the Iraq-Iran conflict. For this purpose India has been in touch with the Government of Iraq and Iran as well as those of other Non-Aligned countries.

While expressing its profound regret at the continuation of the conflict, the recently concluded Non-Aligned Foreign Ministers' Conference has asked the Foreign Ministers of Cuba, India, Zambia and the Head of the Political Department of the PLO to exert all possible efforts in order to contribute to the implementation of the principles of the Movement of Non-Aligned countries as outlined in para 26 of the final Declaration of the Delhi Conference (Copy attached). The Indian Delegation was amongst those which played an active part in securing agreement in this respect.

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While expressing its profound regret at the five months old Iraq-Iran war

and at the damages to lives and properties it has caused to the two nations, as well as the threat it poses to the Non-Aligned Movement, the Conference reiterated and emphasized the principles of the Movement of Non-Aligned Countries that no State should acquire or occupy territories by the use of force, and whatever territories have been acquired in this way should be returned, that no act of aggression should be committed against any state, that the territorial integrity and the sovereignty of all States should be respected, that no State should try to interfere or intervene in the internal affairs of other States, that all differences or claims which may exist between States should be settled by peaceful means with a view that peaceful relations should prevail among member States. The Conference asked the Foreign Ministers of Cuba, India, Zambia and the Head of the Political Department of the PLO to exert all possible efforts in order to contribute to the implementation of the aforementioned principles.

लैप्रास्कोपिक ट्यूबक्टोमी कार्यक्रम

455. श्री वृद्धि चन्द्र जैन : क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि ।

(क) किन राज्यों में लैप्रास्कोपिक ट्यूबक्टोमी कार्यक्रम आरम्भ किया गया है और उसकी सफलता एवं असफलता संबंधी ब्यौरा क्या है;

(ख) दूसरे राज्यों में भी इस कार्यक्रम को आरम्भ न करने के क्या कारण हैं;

(ग) क्या उक्त तरीके से एक घंटे में 100 नसबंदी आपरेशन किए जा सकते हैं और क्या यह तरीका वैज्ञानिक दृष्टि से पूर्णतया सही है ;

(घ) क्या इस पद्धति के लिए प्रशिक्षित डाक्टरों की संख्या बहुत सीमित